GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

STARRED QUESTION NO. *258

ANSWERED ON 05.08.2021

NOTIFICATION OF KRISHNA RIVER MANAGEMENT BOARD

*258 SHRI LAVU SRI KRISHNA DEVARAYALU

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has recently notified Krishna River Management Board (KRMB);
- (b) if so, the details thereof;
- (c) whether KRMB has noted the excess utilisation of Krishna river water by Telangana to generate power at Srisailam and Nagarjuna Sagar projects;
- (d) if so, the details thereof and the action taken thereon; and
- (e) whether KRMB has a formula to calculate utilisation of flood waters and if so, the details thereof?

ANSWER

THE MINISTER OF JAL SHAKTI

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *258 TO BE ANSWERED ON 05.08.2021 ON "NOTIFICATION OF KRISHNA RIVER MANAGEMENT BOARD" RAISED BY SHRI LAVU SRI KRISHNA DEVARAYALU, M.P.

- (a) & (b) Yes, Sir. In exercise of the powers conferred by sub-section (1) of section 87 of the Andhra Pradesh Reorganization Act, 2014, the Central Government has notified the jurisdiction of Krishna River Management Board (KRMB) on 15.07.2021.
- (c) & (d) As per the details available with KRMB, during the period from 01.06.2021 to 21.07.2021, the quantum of water drawal from Krishna river by Government of Telangana at Srisailam Dam and Nagarjuna Sagar Dam to generate power is as follows:

(in Thousand Million Cubic Feet)

Srisailam Dam	36.399 TMC ft.
Nagarjuna Sagar Dam	30.449 TMC ft
	(out of above drawal, reverse pumping into dam 5.795 TMC ft)

The KRMB, vide its letter dated 17.06.2021 requested the Telangana State GENCO authorities to stop further release of water immediately through Srisailam Left Power House and follow the water release orders issued by KRMB.

Again, KRMB, vide letter dated 15.07.2021 requested the Telangana State GENCO authorities to stop further release of water immediately through Srisailam Left Power House and Nagarjuna Sagar Dam as it was agreed that quantum of water drawn for power generation purpose is incidental to irrigation and drinking water needs.

Subsequently, KRMB again vide letter dated 16.07.2021 requested the Special Chief Secretary to Government, Irrigation & CAD Department, Government of Telangana to take immediate necessary action to stop further release of water through Srisailam Left Power House and Nagarjuna Sagar Dam.

(e) During the meeting held in June 2015 in Ministry of Water Resources, RD&GR with the States of Andhra Pradesh and Telengana, it was decided that for the water year 2015-16, the quantity of water available, after allocation of 811 TMC (allocated by Krishna Water Disputes Tribunal to erstwhile undivided State of Andhra Pradesh), would be shared proportionately. Similarly, the deficit below 811 TMC would also be shared accordingly. According to the decisions taken in the 7th Board meeting dated 4.11.2017, the mutually agreed proportion for sharing of Krishna river water between Andhra Pradesh and Telengana, was 66:34 for water year 2017-18. During the water years 2019-20 & 2020-21, which were flood water years, the sharing of water was decided in the mutually agreed proportion of 66:34 (AP:TS).